

(c) Need to introduce mass rapid transit system in our metropolitan cities being increasingly felt. Work on the construction of metro-rail systems in Calcutta, Bombay and Madras is already in progress. A part of the system in Calcutta has already become operational. As for Delhi, it is proposed to undertake a detailed feasibility study in respect of a selected corridor. As for some other metropolitan cities, feasibility studies are at different stages. Implementation and progress of the schemes will depend upon availability of resources in the coming years.

Change in Procedure for Water Connections in Delhi

1879. SHRI P.M. SAYEED: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Water Supply & Sewage Disposal Undertaking has announced some procedural changes for sanction of water connections in the capital;

(b) if so, the details thereof vis-a-vis the earlier procedure;

(c) whether a separate office is proposed to be set up to lodge complaints and redressal of grievances regarding supply of water, disposal of water and other matters connected therewith; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b). In the old procedure applicant had to produce sanctioned Building Plan, C&D forms, ownership/tenancy/occupancy certificates, sewer connection permission etc. and under the revised procedure he has to furnish the following documents alongwith application form for water connection:-

(a) Attested photo copy of Ration Card.

(b) Attested copy of affidavit in the

prescribed format.

(c) Attested copy of sanctioned plan. (Not applicable in case of rural areas, resettlement colonies & unauthorised regularised colonies and old structures).

(d) Attested copy of Sale Deed/Lease Deed/Allotment letter Power of Attorney.

(e) Attested copy of Trade Licence or having applied for (applicable only in respect of non-domestic connections). Under the simplified procedure road restoration charges at flat rate will be collected alongwith water connection charges under 'Single Window Scheme'.

(c) and (d). Grievances/complaints regarding supply of water, bills etc., will continue to be entertained by the Zonal Engineers/Asstt, Revenue Officer concerned in the Zonal Offices. Besides enquiry offices at all water treatment plants/big pumping stations will also receive complaints about water supply.

AIDS Patients Prone to Stroke

1880. SHRI P.R. KUMARAMANGALAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether AIDS patients are thirty times more likely to suffer a stroke than people in the same age-group not exposed to AIDS; and

(b) if so, whether similar results have been noticed in India?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) AIDS patients usually succumb to overwhelming opportunistic infections or malignancies because of immuno deficiency. Stroke is not a common cause of death